Declaration of Assets and Liabilities

Year. 2020-21

1, Blaza t kymai Blast, , son/daug	hter/wife ofRann bahadus, Pasua
aged	Bihas Legislatine Assembly
service and presently working asReseasch	Roberance Assistant
give herein below the details of the assets (immova	
myself, my spouse and dependants*:	to the control operator and a special section

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A.	Details of movable assets
	(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,000	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	10,00,000 LIC 2,00,000 FD	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maryti dzisz Hero Passi	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	508m 2.5০শোহ	T.	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

> Bharat Kymal Bhardi 6/2/2021

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	717	NIL	NIT	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	717	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIT	NIL	NIL	NLT	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on
(a)	(i) Loans from Banks	H.DFC	6.18247
1-7	(ii) Loans from financial institutions	NIL	NIL
(iii) Go (a) due dealing accomm (b) due dealing	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL De contra tono de contra de cont
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Bharat Kymer Bharti 6/2/2021

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Acknowledgement No 694250000021120 AY - 2020-21 PAN - BFJPB0044L	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(III) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIT	

C. Personal Detail GPF/CPF/PRAN No. 111104057675 Gender (M/F) :-Date of Birth (DD/MM/YYYY) 6 0 Class/Group (A/B/C) Cadre :-Bilar Secretariat Service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Khagazia I hereby declare that the above details are true to the best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bhazat Kumer Blath....

Name of Employee: Blasst Kumal Blash

Designation: Rosessch Robesonce. Assistant

Department: Bihar Mandal Hi boy

Note:

Place: Patra

Date: 6 ... 2 2024.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bharaf kymar Bharati